

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:977

ANSWERED ON:28.11.2014

HEALTH PROBLEMS DUE TO CONTAMINATED DRINKING WATER

Kataria Shri Rattan Lal;Laguri Smt. Sakuntala

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the number of cases of diseases caused by consumption of contaminated drinking water reported in the country during each of the last three years and the current year, disease and State/UT-wise;
- (b) the number of deaths caused by intake of contaminated drinking water reported in the country during the said period, State/UT-wise;
- (c) the financial and technical assistance provided and utilised to combat health problems arising from consumption of contaminated drinking water in the country during the said period, State/UT-wise;
- (d) whether the Government has taken note of health problems due to consumption of salty water in certain parts of the country; and
- (e) if so, the details thereof along with the corrective measures being taken by the Government in this regard?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) & (b) Consumption of contaminated drinking water can cause diseases such as Acute Diarrhoeal Diseases, Enteric Fever (Typhoid), Cholera, Viral Hepatitis and Acute Encephalitis Syndrome(AES).

State/UT-wise number of cases and deaths due to Acute Diarrhoeal Diseases, Enteric Fever (Typhoid), Cholera, Viral Hepatitis and Acute Encephalitis Syndrome (AES), as reported by State/UT Governments, during the years 2011-2014 are given in Annexures- I to V.

(c) to (e) Health is a state subject and the responsibility for providing healthcare facilities to patients primarily lies with the respective State Governments. However, Ministry of Health and Family Welfare provides financial and technical assistance to State/UT Governments under National Health Mission (NHM) for strengthening of primary and secondary health care facilities to effectively respond to health care needs including health problems arising from consumption of contaminated drinking water. The financial assistance for this purpose is provided under NHM as per the needs of States/UTs which are reflected in their annual Programme Implementation Plans (PIPs) subject to availability of financial resources.

Further, National Centre for Disease Control (NCDC), Delhi also provides technical assistance to State/UT Governments on prevention and control of water-borne diseases in carrying out investigation of outbreaks of such diseases under Integrated Disease Surveillance Programme (IDSP). At the national level, NCDC also coordinates laboratory support for outbreak investigations besides conducting regular training courses for development of trained manpower.